

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 2132 of 2013

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

04/26.06.2020: At the request of Mr. Mahesh Tewari, learned counsel for the petitioner(s), list this case after four weeks.

Anu/-

(ANANDA SEN, J.)